जिलाधीश का कार्यालय OFFICE OF THE DISTRICT MAGISTRATE दक्षिण अंडमान जिला SOUTH ANDAMAN DISTRICT

Port Blair dated the 14 April 2021

order no. <u>488</u>

Whereas, there has been a rapid surge in the COVID-19 positive cases in the South Andaman District and in order to contain further spread of virus for the safety of the islanders as a whole, it is hereby ordered that compulsory Rapid Antigen Test (RAT) shall be conducted on all incoming passengers at the Veer Savarkar International Airport, Port Blair with effect from 16/04/2021, free of cost. This will be in addition to the mandatory RTPCR negative test report to be carried by the passengers, already in force.

All the inbound passengers are hereby directed to cooperate with the officials performing the test at the airport and support the Administration in the fight against COVID-19.

Passengers who are tested positive by the Rapid Antigen Test shall be kept under Institutional Quarantine as per Standard Operating Procedures (SOPs) in Government facilities or will have the option to stay in identified hotels on payment basis.

Any disobedience of the above orders shall invite penal action u/s 188 of Indian Penal Code, 1860 and the relevant provisions of the Disaster Management Act, 2005 against the violator(s).

Given under my hand and seal of this Court on 14th April 2021.



(SUNEEL ANCHIPAKA) जिला अधिकारी District Magistrate South Andaman District (No.1-1/DC/PA/COVID-19/2021)

OFFICE ORDER BOOK

Copy to: -

- 1. Sr. PS to the Hon'ble Lt. Governor for the kind information of HLG.
- 2. Sr. PS to Chief Secretary, A & N Admn. for kind information.
- 3. Sr. PS to the DGP, A&N Police for kind information.
- 4. PS to Pr. Secretary(Rev.), A & N Admn. for kind information.
- 5. PS to Commr.-cum-Secretary(Health), A & N Admn. for kind information.
- 6. The Deputy Commissioner (N&M)/Nicobar for information.
- 7. The Superintendent of Police, SAD with the direction to ensure strict compliance of the order.
- 8. The Secretary (PBMC), for information and necessary action.

- The SDM, South Andaman with the direction to ensure strict compliance of the order.
- 10. All HoDs for information and necessary action.
- 11. All DRCs, Delhi/Kolkata/Chennai for wide publicity.
- 12. The Airport Director, VSI Airport, Port Blair for strict compliance.
- The Chief Editor, The Daily Telegrams for information and publishing in the newspaper
- 14. All India Radio, Port Blair for information and wide dissemination.
- The Doordarshan Kendra, Port Blair for information and wide dissemination.
- 16. All Airline Operators, VSI Airport, Port Blair for strict compliance.

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